

# BUSINESS ADVISORY COMMITTEE

## Forty-first Report\*

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Thursday, the 20th August, 1959.

The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

1. The Andhra Pradesh and Madras (Alteration of Boundaries) Bill, 1959. (Consideration and passing) . . . . . 5 hours
2. The Prevention of Cruelty to Animals Bill, 1959 (Motion for concurrence in the recommendation of Rajya Sabha for reference of the Bill to a Joint Committee) . . . . . 3 hours
3. Discussion and voting on the Demands for Excess Grants in respect of Budget (General) for 1956-57 . . . . . 1 hour
4. Discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1959-60 . . . . . 2 hours
5. No-Day-Yet-Named Motion to be moved by Shri K. T. K. Tangamani regarding the Annual Report of the Hindustan Machine Tools (Private) Limited for the year 1957-58, laid on the Table of the House on the 22nd September, 1958. }  
6. No-Day-Yet-Named Motion to be moved by Shri K. T. K. Tangamani and others regarding the Annual Report of the Hindustan Machine Tools Limited for the year 1958-59, laid on the Table of the House on the 6th August, 1959. }  
2-1/2 hours

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\*The following motion was moved by Shri Satya Narayan Sinha and was adopted by the House on the 21st August, 1959:—

“That this House agrees with the Forty-first Report of the Business Advisory Committee presented to the House on the 20th August, 1959.”

7. No-Day-Yet-Named Motion to be moved by Shrimati Parvathi M. Krishnan and others regarding the Annual Report of the Employees' State Insurance Corporation for the year 1958-59, along with the Revised Estimates for 1958-59 and Budget Estimates for 1959-60, laid on the Table of the House on the 14th August, 1959 . . . . . 2-1/2 hours

NEW DELHI ; M. ANANTHASAYANAM AYYANGAR,

*The 20th August, 1959.*

*Speaker.*